

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

20. IA 716/2023 Intervention Petition/32/2024 IA 1956/2024 IA 4863/2023 IA 1765/2024 IA 2520/2024 in C.P. (IB)/1765(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.06.2024

NAME OF THE PARTIES:-

IA 1956/2024 - Darwin Platform Infrastructure Limited Vs. Union Bank of India

IA 4863/202 3 Darwin Platform Infrastructure Limited Vs. Shailesh Verma

IA 1765/2024 Abhijeet Pramod Pawar Vs. Shailesh Verma

Intervention Petition/32/2024 Mukesh Mangale Vs. Darwin Platform Infrastructure Limited

IA 2520/2024 Union Bank of India Vs. Darwin Platform Infrastructure Limited & Anr

IN THE MATTER OF

Raj Infrastructure Development (India) Pvt Ltd.

V/s

Lavasa Corporation Ltd.

Section: 60(5) U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 1956 of 2024:- Sr. Counsel, Gaurav Joshi a/w Dhruva Gandhi, Deepak Deshmukh

and Nevil Chopra appeared for the Applicant and Sr. Counsel, Prateek Seksaria a/w

Shriraj Khambete and Naman Jain appeared for the Respondent/Union Bank of India.

Heard Counsel for both the parties for a considerable time. List this matter for filling of

written submissions on **02.07.2024 at 02:30 PM.**

IA 2520 of 2024:- Sr. Counsel, Prateek Seksaria a/w Shriraj Khambete and Naman Jain

appeared for the Applicant and Sr. Counsel, Gaurav Joshi a/w Dhruva Gandhi, Deepak

Deshmukh and Nevil Chopra appeared for the Respondent/Union Bank of India. Heard Counsel for both the parties for a considerable time. List this matter for filling of written submissions on **02.07.2024 at 02:30 PM.**

IA 716 of 2023:- List this matter on **02.07.2024 at 02:30 PM.**

Intervention Petition 32 of 2024:- Counsel, Aditya N Raut appeared for the Applicant. List this matter on **02.07.2024 at 02:30 PM.**

IA 1765 of 2024:- Counsel, Sandesh R Shukla appeared for the Applicant. List this matter on **02.07.2024 at 02:30 PM.**

IA 4863 of 2023:- Counsel, Chaitanya G Bhandary appeared for Respondent no. 2. None present for the Applicant. List this matter on **02.07.2024 at 02:30 PM.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)